

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:597
ANSWERED ON:24.11.2011
RESTRUCTURING OF BRAHMAPUTRA BOARD
Mahato Shri Narahari; Roy Shri Nripendra Nath

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any plan to restructure the Brahmaputra Board has been implemented by the Government;
- (b) if so, the details thereof;
- (c) the manpower and institutional break up finalized as well as additional power or autonomy granted to upgrade the Board to an effective functional entity; and
- (d) if not, the reasons for delay; and
- (e) the expected time by which it is likely to be restructured?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) No. Sir.
- (b) Does not arise.
- (c) to (e) The proposal for restructuring of Brahmaputra Board is under process and will be finalized in consultation with the concerned Central Government Ministries/Department and the State Governments. After finalization of the proposal, a bill seeking amendment of the Act will be brought up before the Parliament. Subsequently, the amended Act will be notified in the official Gazette and the Board will be restructured accordingly. Moreover, the restructuring of Brahmaputra Board will depend on passing of the bill by the parliament.